



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-141/NCLAT/CHN BEN/2026

Dated: 21st Aug 2026

NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 24.08.2026 will not be taken up on that day. The next date of hearing in the matters will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Purshottam Jhetwani Vs State Bank of India & Anr. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
2.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Kambhammettu, Liquidator of Meena Jewellers Exclusive Pvt Ltd & 5 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
3.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
4.	Comp App (AT) (CH) (Ins) No. 82/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	Mr. Y Suryanarayana R1
5.	Comp App (AT) (CH) (Ins) No. 324/2025 For Additional Docs IA No. 980/2025 For Exemption IA No. 981/2025	Shree Yash Stainless Pvt Ltd Vs Andhra Ferro Alloys Ltd	Mr. Nilesh Udernani	Mr. Vishnu Mohan

6.	Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar R1 Mr. Amir Bavani R2
7.	Comp App (AT) (CH) No. 04/2026 For Stay IA No. 108/2026	Whispering Kera Ecological Homestay Pvt Ltd. & Anr. Vs Isabelle Fabienne Perret-Gentil & Anr.	Mr. Bijoy P Pulipra	Mr. Sanjay Vashishtha R1
8.	Comp App (AT) (CH) (Ins) No. 59/2026 For Exemption IA No. 270 & 272/2026	Mahendra Kumar Singhi Vs RP, Singhi Buildtech Pvt Ltd	Ms. Sanjana Rao	Mr. Adith Jahgirdar
9.	Comp App (AT) (CH) (Ins) No. 98/2026 For Direction IA No. 291/2026 For Stay IA No. 292/2026	D Aparna Vs Canara Bank & 2 Ors.	Mr. Y Suryanarayana	Mr. ML Ganesh R1 Mr. Krishnamohan Gollamudi R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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